

Government have instituted enquiries into the functioning of these institutes; and

(d) if so, the details thereof and the outcome of the enquiries?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) The Management of the Central Research Institute for Yoga (CRIY) and Vishwayatan Yogashram (VY) was taken over by the Government for a limited period in 1977. The management of the Central Council for Research in Yoga and Naturopathy (CCRYN) was never taken over by the Central Government.

(b) The management of the CRIY and VY was relinquished by the Government with effect from 18-2-1980.

(c) Yes, Sir.

(d) The report relating to accounts of the Central Council for Research in Yoga & Naturopathy has been examined and nothing adverse has been found. The remaining reports are under examination.

Clinical Trials on 'Centchroman' by CDRL, Lucknow

9773. SHRI P.R. KUMARAMANGALAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Central Drug Research Institute Lucknow, has made successful clinical trials on 'Centchroman' for breast cancer and if so, the details thereof;

(b) whether Government propose to manufacture "Centchroman" indigenously; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (c). Centchroman is a new compound synthesized at the Central Drug Research Institute, Lucknow. Based on the preclinical data generated indicating that Centchroman has anti-estrogenic activity as well and based on the recommendations made by the Expert Group that the drug may prove effective for the treatment of advanced breast cancer, the Institute was allowed to conduct multi-centric clinical trials with the drug 'Centchroman' in the treatment of advanced breast cancer at 5 centres. Results of trials have not so far been submitted by the Institute for evaluation.

Railway accidents

9774. SHRI BHADRESWAR TANTE: Will the Minister of RAILWAYS be pleased to state:

(a) the number of railway accidents which took place during the last three months, Zone-wise;

(b) the causes thereof and loss suffered by railways as a result thereof; and

(c) the number of persons killed and injured in these accidents, Zone-wise and the amount of compensation Paid?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (c). Zone-wise break-up of train accidents during January to March, 1988 and number of casualties are given below:-

Railway	No. of accidents	Casualty	
		Killed	Injured
1	2	3	4
Central	14	4	13
Eastern	18		

1	2	3	4
Northern	24	14	10
North Eastern	7	2	4
Northeast Frontier	16	1	4
Southern	14	2	1
South Central	10	8	13
South Eastern	17	1	11
Western	12	9	14

Though the process has commenced, no compensation has, so far, been paid in these cases.

(b) Failure of railway staff, failure of persons other than railway staff, equipment failure, sabotage and incidental cases are the major causes of accidents.

The cost of damage to railway property has been estimated at Rs. 2.08 crores.

Sale of land at Safdarjung Airport

9775. PROF. K. V. THOMAS: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is any proposal to sell some land at Safdarjung Airport to private agencies to construct housing colonies;

(b) whether private aviation companies using the Safdarjung Airport have been asked to vacate the airport immediately; and

(c) if so, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) Yes, Sir.

(c) Due to security reasons.

Effective Control of Traffic in Delhi

9776. PROF. K.V. THOMAS: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the estimated number of vehicles on the roads of Delhi;

(b) the extent of increase in vehicular traffic during the last three years; and

(c) the measures taken to effectively control the traffic in Delhi?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) and (b). The number of registered motor vehicles in Delhi, which was 9,61,027 during 1985-86, increased to 11,11,664 during 1986-87 and further increased to 12,84,196 in 1987-88.

(c) The measures taken to effectively control the traffic in Delhi include installation of traffic lights, improvement of road geometrics, restrictions on plying of heavy vehicles in congested areas, removal of obstructions on roads, prevention of wrong parking, road safety programmes for children and drivers and installation of closed circuit T.V. at selected points.

Implementation of ICDS Scheme by States

9777. PROF. K.V. THOMAS: Will Mini-